

R.O.C.No.95000-A/2017-B2



DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 39 / 2018

The Government in G.O.(Ms).No.71, Labour and Employment (D2) Department, dated 17.04.2017, have issued orders for the constitution of Labour Court at Kancheepuram, in the cadre of District Judge :

Thiru N.Palanisamy, District Judge, functioning as Chairman, Permanent Lok Adalat, Erode, who has been appointed on transfer as Presiding Officer, Labour Court, Kancheepuram in Kancheepuram District, in the newly sanctioned Court vide G.O.(Ms).No.9, Labour and Employment (D2) Department, dated 19.01.2018 is transferred and posted as Presiding Officer, Labour Court, Kancheepuram, in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 15.03.2018.

R. Srinivasan
15/3/18
REGISTRAR GENERAL

To

1. Thiru N.Palanisamy, Chairman, Permanent Lok Adalat, Erode.
2. The Chairman, Permanent Lok Adalat, Erode.
3. The Principal District Judge, Erode / Kancheepuram @ Chengalpattu.
4. The Chief Judicial Magistrate, Erode / Kancheepuram @ Chengalpattu.
5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
6. The Treasury Officer, District Treasury, Erode / Kancheepuram.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.

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4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
33. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru N.Palanisamy, District Judge, functioning as Chairman, Permanent Lok Adalat, Erode - transferred and posted as Presiding Officer, Labour Court, Kancheepuram in the newly sanctioned Court - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 39 / 2018 dated : 15.03.2018.

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Thiru N.Palanisamy, District Judge, functioning as Chairman, Permanent Lok Adalat, Erode, who has been transferred and posted as Presiding Officer, Labour Court, Kancheepuram in the newly sanctioned Court, vide High Court's Notification cited above, is required to handover charge of his post to the Principal District Judge, Erode and the full additional charge of the post of Special District Judge, Special District Court to deal with MCOP Cases, Erode to the II Additional District Judge, Erode, on 15.03.2018 A.N. and assume charge of the new post of Presiding Officer, Labour Court, Kancheepuram on 17.03.2018 F.N., (Saturday), without fail.

As the inauguration of the Labour Court, Kancheepuram is to be held on 17.03.2018 F.N, Thiru N.Palanisamy, is required to report to the Principal District Judge, Kancheepuram @ Chengalpattu, on 16.03.2018 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The Principal District Judge, Erode, is required to hold full additional charge of the post of Chairman, Permanent Lok Adalat, Erode, until further orders.

The II Additional District Judge, Erode, is required to hold full additional charge of the post of Special District Judge, Special District Court to deal with MCOP Cases, Erode, until further orders.

HIGH COURT, MADRAS.
DATED: 15.03.2018.

R. J. 15/3/18
REGISTRAR GENERAL

To

1. Thiru N.Palanisamy, Chairman, Permanent Lok Adalat, Erode.
2. The Chairman, Permanent Lok Adalat, Erode.
3. The Principal District Judge, Erode / Kancheepuram @ Chengalpattu.
4. The Special District Judge, Special District Court to deal with MCOP Cases, Erode.
5. The II Additional District Judge, Erode.
6. The Chief Judicial Magistrate, Erode / Kancheepuram @ Chengalpattu.
7. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
8. The Treasury Officer, District Treasury, Erode / Kancheepuram.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.